

IN THE NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI, COURT – II

Item No. 319

434/241/ND/2018

COMP.APPL/440/2020 COMP.APPL/417/2020 CA/585/2020

IN THE MATTER OF:

M/s. Anupam Gupta And Another

Applicant/Petitioner

Versus

M/s. Overseas Courier Service (India) Pvt. Ltd. & Others ...Respondent

SECTION: 241

Order Delivered on 23.10.2020

CORAM:


**SHRI. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT: Adv. Amit D. Deshpande, for Petitioner
Dr. U.K. Chaudhary Sr. Advocate with Gaurav Juneja, Adv.
Mohit Dommen & Adv. Mansumeyer Singh for Respondents

ORDER

Renotify this case on 18th November, 2020.


(T.S. Singh)
Court Officer